


THE SCHEDULE  
See Rule 19(I)

Return of assets and liabilities on first appointment on the 22nd, December, 2003.

1. Name of the Government servant in full (in block letter) PAWKAR.
2. Service to which he belongs:- Himachal Judicial Services.
3. Total length of service upto date:- Nil.  
(1) In Non-gazetted rank } - N.A.  
(11) In Gazetted rank } - Nil.
4. Present post held and place of postings:- Civil Judge(Jr. Divn.)-cum-JM. Jubbhal.
5. Total annual income from all sources during the calendar year immediately preceding the 1st January, 2004:- Approx. Rs.62,290/-
6. Declaration:-  

I, Pankaj hereby declare that the return ~~is~~ enclosed namely, forms I to V are complete, true and correct as on ~~22-12-2003~~ to the best of my knowledge and belief, in <sup>best</sup> information due to be furnished by me under the provisions of sub Rule (1) of Rule 18 of the Central Services (Conduct) Rules, 1964.

Dated. 5/5/15

  
Civil Judge (Sub-Division)  
Jubbhal District Shimla H.P.

STATEMENT OF IMMOVABLE PROPERTY ON FIRST APPOINTMENT AS ON 23<sup>RD</sup> DECEMBER, 2003. (e.g Land House, Shop

Sr. No. of property	Description of property	Precise location name of District, Division, tauk & Village in which the property is situated and also its distinctive number(s) etc.	Area of and (in case of land and buildings)	Nature of land in case of <input type="checkbox"/> property	Extent of interest	If not in CWN name state in whose name held and his/her relationship, if any to the Govt. servant
1	2	3	4	5	6	7

1. N.A. N.A. N.A. N.A. N.A. N.A. N.A.

Date of acquisition How acquired (Whether by purchase mortgage lease, inheritance, gift, or otherwise) and name with details of person/persons from acquired (address and connection of the Govt servant, if any, with the persons/persons concerned) please see Note I Below.

8	9	10	11	12	13
N.A.	N.A.	N.A.	N.A.	N.A.	

Date. 5/5/05

Signature  
 Civil Judge (Junior Division)  
 Jabal District Shimla H.P.

STATEMENT OF LIQUID ASSETS ON FIRST ON FIRST APPOINTMENT AS ON 31<sup>ST</sup> DECEMBER, 2002

1. Cash and Bank balance exceeding 3 months emoluments.
2. Deposit, loans advances and investment (such as shares, securities, debenture etc.

Sr. No.	Description. Name and address of the company Bank etc.	Amount.	If not in own name, name and address of person in whose name held and his her relationship with Govt. servant.	Annual Income.	Remarks.	
1.	2.	3.	4.	5.	6.	7.
1.	Cash. Deposited with the Father's firm of M/s. Sardha Ram & Sons.	Rs. 2,12,584/-	---	---	---	
2.	Cash. Deposited with families firm of M/s. Raja Trading CO. Narvana.	Rs. 79,000/-	---	---	---	
3.	Cash in hand. N.A.	Rs. 15,000/-	---	---	---	
4.	N.S.C. Post Office.	Rs. 40,000/-	---	---	---	

Dated 5/5/05

Signature  
Civil Judge (First Division)  
Jaisal District Shimla H.P.

STATEMENT OF MOVABLE PROPERTY ON FIRST APPOINTMENT AS ON 22<sup>ND</sup> DECEMBER, 2003.

Sl. No.	Description of the items.	Price or value at the time of acquisition and/or the total payments made upto the date of return as the case may be in case of articles purchased on either purchase or instalment basis.	If not in own name name and address of the person in whose name and his/her relationship with the Govt. servant.	How acquired with approximate date of acquisition.	Remarks.
1.	Double bed=2.	Rs. 20,000/-	N.A.		
2.	Divan. = 1.	Rs. 02,500/-	N.A.		
3.	T.V. Coloured.=1.	Rs. 10,000/-	N.A.		
4.	Washing Machine. = 1.	Rs. 09,000/-	N.A.		
5.	Bedding. --	Rs. 20,000/-	N.A.		
6.	Kitchen Asse- series.	Rs. 15,000/-	N.A.		
7.	Dyning Table.=1.	Rs. 06,000/-	N.A.		
8.	Sofa Set. =1.	Rs. 10,000/-	N.A.		

Saving before joining  
the service and CLEP  
by parents.

Dated: 5/5/05

Civil Subordinate (Division)  
J. Bai District Shimla H.P.

STATEMENT OF PROVIDENT FUND AND LIFE INSURANCE POLICY ON 31st September, 2003.  
INSURANCE POLICIES/PROVIDENT FUNDS.

Sr.No policy No. and date of policy	Name of Insurance company.	Sum Insured/date of maturity.	Amount of annual premium.	Type of provident funds/GPF/CPF Account No.
1.	2.	3.	4.	5.
				6.

---N.A.---

Closing balance as last reported by the Audit/Account officer alongwith date of such balance.	Contributing made subsequently.	Total	Remarks/If there is dispute regarding closing balance, the figures according to the govt. servant should also be mentioned in this column.
7.	8	9.	10.

---N.A.---

dated. 5/11/05


Civil Judge (District Division)  
Jubbah District Shimla H.P.

STATEMENT OF DEBTS AND OTHER LIABILITIES ON FIRST APPOINTMENT AS ON 22<sup>nd</sup> December 03

Sr. No.	Amount.	Name and address of creditor.	Date of incurring liability.	Details of transaction.	Remarks.
1.	2.	3.	4.	5.	6.

-----N. A-----

Dated: 17/1/05

  
Signature  
Civil Judge (Junior Division)  
Jhal District Shimla H.P.